

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

(17)

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

OA No. 54/2010

Date of Order: 02.11.2010

None present for the applicant.
Mr. Govind Suthar, proxy counsel for
Mr. Manoj Bhandari, counsel for respondents.

In spite of repeated calls, neither the applicant nor his lawyer appeared in the case. It appears that for the last few dates, no one is appearing on behalf of the applicant, which shows that the applicant has lost his interest in prosecuting this case.

Considering the above fact, this Original Application is dismissed in default.


[Sudhir Kumar]
Administrative Member


[Justice S.M.M. Alam]
Judicial Member

nlk

R/C
Gew
8/11/10

दिनांक 17/11/18
आवश्यक सह
परीक्षार्थी 12/11/18
क्षेत्र भारत
प्राप्ति नाम
कैन्टोनमेंट एवं अधिकारी
जोधपुर